

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00160/2017

DATED THIS THE 26TH DAY OF APRIL, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)

Nagaraja T.H
Aged about 31 years
S/o Tidiyavara Hanumanthappa,
Working as Machinist (H.S.K.II),
At Naval Ship Repair Yard,
Naval Base,
Karwar – 581 308.
R/at C/o M.F. Rodrigues,
Ashirwad, H.No 2942 E.,
Vijaynagar,
Karwar – 581 301

...Applicant

(By Advocate Shri P. Kamalesan)

Vs.

1. Union of India,
Rep. by Secretary,
Ministry of Defence (Navy)
New Delhi – 110 001.

5. Integrated HQ Directorate of
Civilian Personnel, D-II Wing,
Sena Bhavan,
New Delhi – 110 001

2. The Flag Officer,
Commanding in Chief,
Head Quarters,
Western Naval Command,
Sahid Bhagath Singh Marg,
Mumbai-400 001.

3. The Flag Officer,
Commending – HQ
Karnataka Naval Area,
Naval Base,
Karwar-581 308.

4. The Commander Suptd.,
Naval Ship Repair Yard,
Naval Base,
Karwar-581 308.

...Respondents

(By Shri. M. Rajakumar, Senior Central Government Counsel)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

Shri P. Kamalesan, learned counsel for the applicant, seeks to withdraw the OA on instructions from his client. It is allowed.

2. The OA is dismissed as withdrawn. No order as to costs.

(PRASANNA KUMAR PRADHAN)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/00160/2017

Annexure A1 Copy of Government of India Ministry of Defence letter dated 14.06.2010

Annexure A2 Copy of letter from Integrated HQ, Ministry of Defence letter dated 25.06.2012

Annexure A3 Copy of HQ Karnataka Naval Area, Karwar letter dated 08.06.2015

Annexure A4 Copy of NSRY/Naval Base Karwar letter dated 29.06.2015

Annexure A5 Copy of sanctioned strength of Artesion staff in Karwar and ration of Cadre restructure

Annexure A6 Copy of NSRY, Naval Base, Karwar letter dated 28.10.2016.

Annexure A7 Copy of representation dated 02.11.2016

Annexures with reply statement

Annexure R1 Copy of letter dated 13.04.2015 regarding restructuring of industrial staff

Annexure R2 Copy of letter dated 17.04.2015 regarding restructuring of industrial staff at Naval Base Karwar

Annexure R3 Copy of letter dated 15.05.2015 regarding restructuring of industrial staff at Naval Base Karwar

Annexure R4 Copy of letter dated 16.05.2015 regarding restructuring of artisan staff at Karwar

Annexure R5 Copy of letter dated 03.06.2015 regarding restructuring of artisan staff in Defence Establishments

Annexure R6 Copy of letter dated 08.06.2015 regarding restructuring of artisan staff in Defence Establishments

Annexure R7 Copy of Commodore superintendent statement dated 29.06.2015

Annexure R8 Copy of letter dated 19.06.2015 regarding grievance regarding statement of eligibility for restricting of artisan staff

Annexure R9 Copy of order dated 23.08.2016 No. 3300/IND/OA-473/KAR

Annexure R10 Copy of letter dated 15.04.2016 regarding convening of DPC for industrial staff of Naval Base Karwar

Annexure R11 Copy of letter dated 28.03.2016 seniority list considering the anomalies in restructuring Tradesman, Naval Base Karwar

Annexure R12 Copy of letter dated 15.07.2016 regarding board proceedings for addressing anomalies in restricting of artisan staff

Annexure R13 Copy of letter dated 18.08.2016 No. CS (II)/2577/Restructuring/Karwar.
